



## **The North East Christian University Act 2012**

Act No. 4 of 2013

Amendment appended: 10 of 2023

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**The North East Christian University  
Act 2012 (Act No.4 Of 2013)**

Received the assent of the Governor of Nagaland on 10.5.2013 and published in the  
Nagaland Gazette Extra Ordinary on 5<sup>th</sup> June 2013.

An  
-Act-

To established and cooperate a private University by the name of the North East Christian University (NECU) with emphasis on providing an instruction, Teaching Training and research in the field of professional courses of Science, Health, Science, Liberal & Fine Arts, Commerce, Law, Technical, Technology, Interfaith, Religious Education, Management and other Allied areas sponsored jointly by the Nagaland Baptist Church Council (NBCC) and the Council of Naptist Churches in northeast India (CBCNAI) and to provide for matter connected therewith or incidental thereto.

WHEREAS the establishment of a Private University can be done only through an Act of the State Legislative Assembly. as per provision in the University Grant Commission (Establishment and maintenance Standard In Private University) Regulation Act 2003.

And WHEREAS The University shall be affiliatory in nature open to any private institutions and colleges:

Be it enacted by the Nagaland Legislative Assembly in the Sixty-third years of the Republic of India as follow:

## CHAPTER 1 PRELIMINARY

### *Short title and commencement*

1. (i) The Act may be called the North East Christian University Act 2012.
- (ii) It shall come into force on the date appointed by the State Government by notification in the Office Gazette.

### *Definitions*

2. In this Act unless the context otherwise requires, the following words shall have the meaning assigned herein:
  - (1) “**Academic Council**” means the Academic Council of the University;
  - (2) “**Board Of Studies**” means the Board of Studies constituted under this Act;
  - (3) “**Chancellor**” means the Chancellor of the University;
  - (4) “**Director**” means a Director of University;
  - (5) “**Executive Council**” means Executive Council of the University
  - (6) “**Finance Committee**” means Finance Committee of the University
  - (7) “**Finance Officer**” means Finance Officer of the University
  - (8) “**Fund**” means the Funds of the University and includes funds for a sponsored scheme.
  - (9) “**Governing Council**” means the Governing Council of the University;
  - (10) “**Governor**” means the Governor of Nagaland;
  - (11) “**Notification**” means notification published in the Official Gazette of the Government of Nagaland;
  - (12) “**Pro-Chancellor**” means the Pro-Chancellor of the University;
  - (13) “**Registrar**” means the Registrar of the University;
  - (14) “**Regulation**” means a regulation made under this Act;
  - (15) “**Schedule**” means a schedule of this Act;
  - (16) “**State Government**” means the State Government of Nagaland;
  - (17) “**UGC**” means University Grants Commission constituted under the University Grants Commission Grant, Act, 1956
  - (18) “**University**” means the Private University by the name “The North East Christian University” establishment under this Act.
  - (19) “**Vice Chancellor**” means the Vice Chancellor of the University;
  - (20) “**The Visitor**” means the Visitor of the University;

**CHAPTER II**  
**ESTABLISHMENT OBJECTIVE POWER AND FUNCTION OF**  
**UNIVERSITY.**

*Establishment of the University*

3. (1) As soon as the commencement of this act, the state Government shall call upon the Nagaland Baptist Church Council and Council of Baptist Church in Northeast India, the Sponsoring Bodies to set up an endowment Fund of Rupees One Crore for the purpose of the university.
- (2) Immediately after the setting up of the Endowment Fund as aforesaid, the State Government shall accord sanction for establishment of the university by name of the North East Christian University and thereafter the Sponsoring Bodies shall accordingly establish the University.
- (3) The State Government shall notify the fact of establishment of the University in the Official Gazette as soon as may be after the establishment of the University by the Sponsoring Bodies.
- (4) The University shall be a body corporate by the name aforesaid, having perpetual succession and common seal and shall, by that name, sue and be used.
- (5) (i) The headquarter of the University shall be at Dimapur in the state of Nagaland.  
(ii) The University shall have the power to established other campuses, study centers etc, within the Northeastern State of India for reason of operational expediency and for the Board based activities of the University.
- (6) The University may established off-campus centre, and study centres subject to the provisions of the University Grant Commission Act 1956 and the regulation made there under and the provisions of any law for the time being in force.
- (7) The University may further institute its own college and also affiliate any other college or institution in accordance with the produce enshrined in the regulations.

*Objects of University.*

4. (1) The University shall design and run course and programme leading to the award of Certificate Diplomas, degree of bachelor, master, doctoral



and post-doctoral levels and other academic distinctions, under the faculties and in the subjects enumerated in the Schedule to this Act.

- (2) The University, by regulation has the power to abolish or create any faculty or any cause or programme of study enumerated in the schedule without causing any detriment to the interest of teachers or students' concerned, and any such regulation shall be deemed as an amendment of this Act.
- (3)
  - (i) The University may impart instruction in regard to a course or programme of study through one or more modes, which may include distance, continuing and regular modes of teaching and learning.
  - (ii) without prejudice to the above, the main objective of the University shall be to provide high quality professional, technical and technological in campus, class room, formal and regular course and programmes of study to the students hailing from sponsoring Bodies State in such subjects, areas and fields of study which are generally not offered by other institution in Northeast India.
  - (iii) The University shall especially strive to have professional, academic and other possible link-ups and ties with various Centers of Excellence in and outside the country for promoting the standard of education provided methodologies of teaching and for upgrading the potentials of teaching and non-teaching staff of the University.

**Power and function of University.**

5. Without prejudice to the generality of the following provision of the foregoing provisions, the University shall have the following power and function:
  - (i) To provide for instructions, teaching and training in all branches of study and particularly for research, advancement and dissemination of knowledge through establishment of institutes, departments, schools, faculties and other centers of excellence;
  - (ii) To hold examination and to grant and confer certificates, diplomas, degrees and other academic distinction on those who pass the examinations, to confer honorary distinctions on men and women of eminence and to withdraw the certificates, diplomas etc, from those who had been conferred for good and sufficient reasons.
  - (iii) To transfer the university into the Centre of Excellence particularly in the field of Science, Health sciences, Liberal & Fine Arts, Commerce, Law, Technical, Technology, Interfaith Religious Education management Social Work Environment Science, etc;
  - (iv) To maintain and manage the physical and financial assets of the University in the most affected manner with a view to promoting the purposes of the University.

- (v) To appoint professors, associate professor, assistant professors, readers, lecturers and others connected with teaching with a view to imparting instructions of very high standard;
- (vi) To establish all physical amenities conducive to the most effected learning by the students enrolled with the University;
- (vii) To instate fellowships, scholarships, prizes, medals, etc. with a view to promoting research and motivating study;
- (viii) To collaborate, cooperate and act jointly with other organization, institutions, Universities etc. within and outside India, particularly in the fields of Medical Education, Engineering, Technology, Environment Science, Law and Religion Education, Fine Arts etc. for strengthening research and improving the quality of instructions to students;
- (ix) To disseminate knowledge through seminar, conference, executive, education programmes, community development programmes, publication And training programmes;
- (x) To provide consultancy to industry, Government and Public Organizations;
- (xi) To establish and maintain within the premises of the University or elsewhere, such class rooms, study halls as the University may consider necessary and to adequately furnish the same;
- (xii) To receive grants, subscriptions, donation and gifts for the purpose of the university and consistent with the objects for which the University is established;
- (xiii) To purchase, take on lease or accept as gift or otherwise any land or building or works which may be necessary or convenient for the purpose of the University on such terms and conditions as the University may deem fit, and to construct or alter and maintain any such building or works;
- (xiv) To execute conveyances, transfer re-conveyances, mortgages, lease licenses and agreement in respect of property, movable or immovable, including security belonging to the University or to acquire the same for the purpose of the University;
- (xv) To enter into agreements with organization which may include the Central Government, the State Government, the University Commission or other authority for receiving grants;
- (xvi) To accept grants of money, security or property of any kind on such terms and condition a may be deemed expedient;
- (xvii) To raise and borrow money on mortgages, promising notes or on other obligations or security based upon all or any of the prosperities and assets of the university with or without any security and upon such terms and condition as it may deemed fit and to payout of the fund of the university,

- all expenditure incidental to the raising of the money and to repay and redeem any money borrowed;
- (xviii) To invest the funds of the University or money entrusted to the university in other such securities and in such as it may deemed fit and from time to time transpose any instrument; and
  - (xix) To do all other acts as the University may consider necessary that are conducive or incidental to the attainment and promotion of the aforesaid objectives.
- (2) The Chancellor shall be responsible for the distribution of the aforesaid powers and functions of the University amongst the officers, councils committee boards and other authority of the University in accordance with the provisions of this act for carrying out the objectives of the University.

### **CHAPTER III**

#### **ADMISSION, DISCIPLINE, HONOURARY DEGREE AND WITHDRAWEL OF DEGREES**

#### **Secular character of University**

6. The University shall be open for study to all persons irrespective of class, caste, creed, religion, language or gender or like consideration.

Provided that nothing in this section shall be deemed as preventing the university from making special provision for admission into courses of study in the University or for concessions in fee in favor of students who are ordinarily members belonging to the Sponsoring Bodies, namely, Nagaland Baptist Church Council and Council of Baptist Church in Northeast India.

#### **Eligibility for admission**

7. Subject to the provision in this Act, no student shall be eligible for admission to a course or programme of study in the University unless he possesses the qualifications prescribed in the regulations.

#### **Residence of students**

8. Students of the University may reside in hostel maintenance or recognized by the University under such conditions as may prescribe in the regulations.

### **Discipline**

9. (1) The Vice Chancellor shall be responsible for the maintenance of discipline in the University and his order in this regard shall be carried out by the officer and authority of the University.
- (2) Notwithstanding anything in sub-section (1) the punishment of debarring a student from an examination of the University or rustivating him from the University or hostel or an institution of the University or any other punishment of such serious nature, shall be imposed only by the Executive Council on receipt of a report from the Vice Chancellor.
- Provided that the Executive Council shall impose such a punishment only after giving the student concerned a reasonable opportunity of being heard.

### **Award of Certificate, Diplomas and Degree etc**

10. A Certificate, Diploma or a Degree or any other academic distinction shall be granted to or conferred upon, a student only after he has undergone the relevant of study for the duration prescribed thereof and passed the same with the qualifying mark prescribed thereof by the regulations.

### **Award of Honorary Degrees**

11. The University shall have the power to confer an honorary degree of academic distinction upon any person for his attainment and position, if the Government Council approves by majority a recommendation of the Academic Council passed by two thirds of the relation membership of the Academic Council doing so.

### **Withdrawal of Certificate Diploma etc.**

12. The Governing and Academic Council shall have the power to withdraw a Certificate or Diploma or a Degree or any other academic distinction including an honorary degree academic distinction granted to, or conferred upon a student or an eminent person, for good and sufficient reason to be enumerated in the regulations. The Council shall follow the same procedure follow for awarding honorary degrees.

### **Teaching and Curriculum**

13. (i) All teaching in the University shall be done by teaching appointed by the University in accordance with the regulations.
- (ii) The syllabus, curriculum, the manner of organization of teaching and other connected matters in respect of each course or programme of study in the University shall be as prescribed in the regulations.

## **CHAPTER IV OFFICERS OF UNIVERSITY**

### **Officers of University**

14. The following shall be the officers of the University:
- (i) The Visitor
  - (ii) The Chancellor
  - (iii) The Pro Chancellor
  - (iv) The Vice Chancellor
  - (v) The Registrar
  - (vi) The Director (s)
  - (vii) The Dean (s)
  - (viii) The Finance Officer
  - (ix) Such other person who may be declared by regulation as Officer of the University

### **Visitor**

15. The Governor of Nagaland shall be the Visitor of the University.

### **Power and function of Visitor**

16. (1) The Visitor shall preside over the convocation of the University and in the case of his inability, the chancellor shall do so.
- (2) The Visitor shall constitute a Committee every five years from the date of establishment of the University comprising eminent persons in the field of education to review the working of the University and caused its report to be laid before the Nagaland Legislative Assembly.
- (3) The Committee tenure shall ordinarily be three months and in no case be extended beyond six months.
- (4) The University shall bear the expenditure incurrent on the Committee.
- (5) The Officers and Councils under this Act have an obligation to send all the notices, minutes and decisions of their meetings to the Visitor well in advance.
- (6) The Visitor has the power to attend the meeting of the Government Council and when he so attends, he shall preside over the meetings of the Government Council.
- (7) The Visitor has the power to seek from the Chancellor information on all affairs of the University which shall be provided to him with utmost dispatch.

### ***Chancellor***

17. The Official Representative of the Council of Baptist Churches Northeast India by whatever designation he may be called shall be the Chancellor of the University.

### ***Power and functions of Chancellor***

18. (1) The Chancellor is the Plenipotentiary of the University and has all powers in regard to the conduct of the affairs of the University in accordance with the provision of this Act and all unspecified power shall vest in him which shall be used for more effective implementation of this Act.
- (2) Subject to the foregoing provision, he shall preside over the meetings of the Governing Council.
- (3) He shall also preside over the Executive and Finance Councils.
- (4) He has power to attend the meetings of other Councils under this Act and when he so attends, he shall preside over the meetings of such Councils.

### ***Pro Chancellor***

18. (A). (1) There shall be a Pro Chancellor for the University appointed by the Chancellor in consultation with the Governing and the Executive Council.
- (2) The Pro Chancellor shall assist the Chancellor in maintaining administrative and academic discipline in the University.
- (3) The Honorarium of the Pro Chancellor with be decided as per regulations.

### ***Vice chancellor***

19. (1) There shall be a full time vice chancellor for the university who shall unction as the Principal Executive and Academic Officer of the University.
- (2) There shall be a Selection Committee to recommend the selection of the Vice Chancellor which shall comprise a nominee of the Government Council, a nominee of the Chancellor and two nominees of the sponsoring Bodies.
- (3) The recommendation of the Selection Committee shall further be considered and recommended by the Government Council to the Chancellor for his final approval.
- (4) The Vice Chancellor shall not hold office beyond 65 years of age.
- (5) In case of emergent circumstance where the appointment of a Vice Chancellor on the basis of a panel prepared by a selection committee is not possible for any reason, the Chancellor until an appointment is

made in accordance with that procedure may appoint a suitable person to function as Vice Chancellor for a period of exceeding one year.

- (6) Our terms and conditions of service of the Vice Chancellor shall be as per regulations.

#### **Power and function of Vice Chancellor**

20. (1) Subject to the foregoing provision, the Vice Chancellor shall preside over the meetings of the Academic Council.
- (2) He shall:
  - (i) Exercise general supervision and control over the affairs of the University;
  - (ii) Ensure the observance of the provisions of this Act and the regulations made there under;
  - (iii) Be responsible for organizing instructions and maintenance of discipline in the University;
  - (iv) 'Create temporary posts for a period not exceeding one year and abolished the same;
  - (v) Take such action as he may deem necessary in case of any emergency and report the same to the Officer or Councilor Authority concerned which would have ordinarily dealt with the matter:

Provided that if the Officer or Councilor authority does not approve of the action taken by the Vice Chancellor, the matter will be referred to the Chancellor or through the Pro Chancellor or whose decision shall be final.

Provided further that the person affected by the decision of the Vice Chancellor or the Officer or Councilor authority has a right of appeal to the Chancellor or the Visitor, as the case may be, within thirty days of the decision coming to the knowledge of the affected person; and

- (vi) Exercise such other powers perform such other duties as may be assigned to him by the Chancellor or Pro Chancellor or any Councilor Officer or authority under this Act or by any regulation.

#### **Registrar**

21. (1) There shall be a full time Registrar for the University.
- (2) The registrar shall be appointed by the Vice Chancellor in consultation with the Chancellor and the Pro Chancellor from out of three persons empanelled by the Executive Council which shall not indicate any order of preference and leave the selection solely to the independent judgment of the Vice Chancellor.



- (3) In case of emergent circumstances where the appointment of Registrar on the basis of panel prepared by the Executive Council is not possible for any reason, the Vice Chancellor, until an appointment is made in accordance with that procedure, may appoint a suitable person/officer of the University in consultation with the Chancellor and the Pro Chancellor to function as registrar for a period not exceeding one year.
- (4) The Registrar shall not hold office beyond the age of 62 years.
- (5) Other terms and conditions of service of the Registrar shall be as per regulations.

**Power and function of the Registrar.**

22. (1) The Registrar shall be the ex Officio Secretary of all the Councils of the University under the Act.
- (2) The Registrar shall:
  - (i) Comply with all direction and order of the Executive Council, the Vice Chancellor, the Pro Chancellor and the Chancellor;
  - (ii) Be the custodian of the records, the common seal and such other property of the University as the Executive Council may commit to his charge;
  - (iii) Issue notice for, and keep minutes of the meetings of the Councils, Board of studies and other authorities of the University;
  - (iv) Conduct all official correspondence between the University and other outside the University and between various Councils, Board and authorities within the University.
  - (iv) Furnish notice, minute and other records of the University to the Vice Chancellor, the Pro Chancellor and the Chancellor and the Vice Chancellor;
  - (vi) Call meetings of the Executive Council for taking emergent decisions, if any in the absence of the Chancellor, the Pro Chancellor and the Chancellor and the Vice Chancellor;
  - (vii) Perform such other duties as may be assigned by the Chancellor, the Pro Chancellor; the Vice Chancellor and the Executive Council; and
  - (viii) Be directly responsible to the Vice Chancellor for the proper discharge of his duties.

**Director**

23. (i) There shall be the following full time Director (s) who shall be appointed by the Chancellor.
- (ii) a Director for operations in the State of Nagaland ; and



- (iii) as many Director (s) as required to be fixed by regulation for looking after the operation outside the State of Nagaland.
- (2) the Director (s) shall not hold office beyond the age 62 years.
- (3) their other terms and condition shall the state of be as per regulation.

***Power and function of director (s)***

24. (1) The Director – in-Charge of operation in the State of Nagaland shall be a member of all Council of the University.
- (2) The Chancellor may appoint co-opt. any other Director –in-Charge of operations in the State of Nagaland to any Committee, Board or authority of the University.
- (4) The Director (s) shall be solely responsible for the operation of the University at the respective field levels.
- (5) Their other power and functions shall be as per regulations.

***Finance officer***

25. (1) There shall be a full time Finance Officer for the University who shall be appointed by the Chancellor.
- (2) The Chancellor, on his subjective satisfaction may replace the Finance Officer by any other Officer in the employment of the University or by special recruitment, in which case the outgoing Finance Officer, if he is considered fit, shall be assigned some other duties in the University.
- (3) His other terms and conditions of service shall be as per regulations.

***Power and function of Finance Officer***

26. (1) The Finance Officer shall be responsible for assisting the Chancellor the Vice Chancellor the other officers, the Councils, Committees bodies and authority of the University in managing the administration of the finance of the University subject to regulation
- (2) He shall be members of the Governing and Finance Council.
- (3) The Chancellor may co-opt the Finance Officer in any other Council Committee Bodies or Authority of the University.

***Deans/Heads of Departments/Faculties***

27. (1) There shall be a Dean or Head fir each Department or Faculty of Study in the University who shall be appointed in accordance with the regulation.
- (2) Their other terms and conditions of service shall be as per regulation.

***Powers and Function of Deans/Heads***

28. (1) The Deans /Heads of Departments/Faculties are mainly responsible for the Educational Administration in respect of courses or programmes of study in the University.
- (2) Their other power and functions shall be as per regulation.

**CHAPTER V  
COUNCILS, COMITTEES AND BOARDS**

***Councils of University***

29. The following shall be the Councils of the University.

- (1) The Governing Council
- (2) The Executive Council
- (3) The Academic Council

***The Governing Council***

30. (1) The following shall be the member of Governing Council:
- (i) The Chancellor shall be the ex-officio Co-chairman.
  - (ii) The Pro chancellor shall be the ex officio Co-Chairman.
  - (iii) The Vice Chancellor shall be the ex officio Vice Chairman
  - (iv) The Director Incharge of the operations in Nagaland shall be an ex officio member.
  - (v) The Finance Officer shall be an ex officio member;
  - (vi) One nominee of the Visitor;
  - (vii) Two eminent educationist/academicians nominated by the Chancellor;
  - (viii) Three person nominated by the Nagaland Baptist Church Council;
  - (ix) Five persons nominated by the Councils of Baptist Churches in North East India;
  - (x) Two person nominated by the Pro Chancellor;
  - (xi) Two member of the teaching community of the University to be nominated by the Academic Councils; and
  - (xii) The Registrar shall be the ex officio Secretary.
- (2) The Governing Councils shall be reconstituted every five years.
  - (3) A nominated member may resign from the membership of the Governing Council at any time by addressing his resignation to the Chancellor.
  - (4) An ex officio shall cease to be a member of the Governing Council if he ceases to be in office by virtue of which he became an ex officio member.

- (5) A nominated member shall cease to be a member of the Governing Council if he ceases to be in office on account of which he was nominated to the Governing Council.
- (6) A member shall cease to be a member of the Governing Council on declaration to be of unsound mind or insolvent by a competent court or if he convicted for a criminal offence involving moral turpitude or if he fails three consecutive meetings of the Council.
- (7) The nominating authorities shall have a right to replace their nominees to the Council at any point of time.
- (8) Casual vacancies arising in the Council before its reconstitution shall be filled for the unexpired term.

***Power and function of Governing Council.***

31. The Governing Council shall:

1. Recommend the broad policies and programmed of the University and suggest measures for the improvement and development of the University
2. Consider and pass resolution on the Annual Report, the financial statement and audit report.
3. Take all necessary steps for the fulfillment of the objective of the University
4. Acquire, hold, control and administer the property and other movable and immovable assets of the University.
5. Administer funds place at the disposal of the University;
6. Manage and regulate finance, accounts, investments, property and business and all other administrative affairs of the University and for the purpose appoint agents as it may deem fit.
7. Invest the money belonging to the University, including any income from trust, endowment funds etc., in such stocks, funds, shares or securities as it may be, from time to time, deem fit and appropriate ;
8. Enter into, vary, carry out and cancel contract on behalf of the University;
9. Regulate and determined all others matters concerning the University;
10. Co-operate with other institution, Universities and other authorities in such manner and for such purpose as it may be determine;
11. Delegate any of its power to the Chancellor, the Pro Chancellor, the Vice Chancellor, the Registrar or the Director or any other authority of the University for a temporary duration; and
12. Perform such other function as it may deem fit for the proper functioning and administration of the University.

### **32. Meeting of Governing Council**

- (1) The Governing Council shall meet at least once in a year on a date fixed in consultation with the Executive Council
- (2) The Chairman or in his absence, the Co-chairman or in the absence of both, the Vice Chairman shall prescribe over the meeting.
- (3) If the Visitor choose to attend any meeting, he shall have the overriding right to preside over the meeting
- (4) A report on the working of the University during then previous years, the statement of receipts and expenditure, the balance sheet, the audit report and other such date shall be placed before the Annual Meeting of the General Council.
- (5) All meeting of the Council shall be called by the Secretary at fifteen days notice.
- (6) If any five members of the Council desire a meeting to discuss a matter of urgent important the Secretary shall call a meeting forthwith and the requirement of fifteen days notice shall be deemed to have been waived.
- (7) Two fifth members shall constitute quorum
- (8) All questions shall be decided by majority of member present and voting.
- (9) Each member shall have one vote and in case of tie, the Presiding Officer shall have additional casting vote
- (10) If business of the Council has to be transacted urgently without waiting for a formal meeting to take place the Chancellor may authorize the circulation of question to the members for decision which shall be deemed as valid decision of the Council for action; however such decision shall be circulate to all concerned for information and compliance.
- (11) All other details relating to the conduct of meetings, function etc of the Governing Council shall be as per regulations.

### **Executive Council**

- 33 (1) The following shall be the members of the Executive Council
- (i) The Chancellor shall be the Ex-officer Chairman;
  - (ii) The Pro-Chancellor shall be the Ex-officer Co-Chairman;
  - (iii) The Vice Chancellor shall be the Ex-officer Vice Chairman;
  - (iv) The Director in charge of the operation in Nagaland shall be an ex-officer members;
  - (v) The Finance officer shall be an ex-officer member;
  - (vi) One nominee of the Visitor
  - (vii) Two nominee of the Nagaland State Government;

- (viii) Three nominee from the Nagaland Baptist Church Council;
- (ix) Five nominees from the Council of Baptist Church in Northeast India
- (x) One nominee of the Chancellor who shall be a member of the Governing Council, to be named by the Chancellor; and
- (xi) The Registrar shall be the ex-officer secretary
- (2) The term of the executive council shall run simultaneously with the Government council which is five years
- (3) A members of the Executive Council when ceases to be a member of the Governing Council, shall cease to be a member of the Executive Council.
- (4) The nominating authority shall have a right to replace their nominees to the Council at any point of time
- (5) Casual vacancies arising in the Council before its reconstitution shall be fill for the unexpired term

***Power and function of Executive Council***

- 34 (1) The Executive Council shall;
- (i) Create post and appoint, from the times, of members of the teaching and non-teaching staff for carrying out the purposes of this Act on such terms and condition prescribed by regulation;
  - (ii) Exercise control and impose discipline over the employees of the University;
  - (iii) Accept on behalf of the University, endowment” bequests, donation, grants and transfer of any immovable property
  - (iv) Received money, securities, instruments of any other movable properties for and on behalf of the University
  - (v) Grant receipt, sign and execute instruments and e000rsement, discount cheques or other negotiable instrument through its accredited agencies;
  - (vi) Make, sign and account for such documents and instrument as may be necessary for proper carrying out of the management of the property or affair of the University;
  - (vii) Introduce course of study at the University and take decisions in this regard on the recommendations of the Academic Council;
  - (viii) Cooperate with an co-opt other educational, medical and other institutions and authorities in India and aboard;
  - (ix) Create fellowship and scholarships or other assistance on such terms and conditions as it may prescribe by regulations, for carrying out research, investigation and study;

- (x) Grant leave accept casual leave to officer and other employees of the University and provide for alternative arrangement in the absence of officers and employees;
- (xi) Manage and regulate finance, accounts, investments, property, business and all other administrative affairs of the University and appoint, for that purpose agents;
- (xii) Invest money belonging to the University, including any unapplied income in such stocks, funds, shares or security or movable and immovable property in India and abroad, as it may from time to time , deem fit, and vary such University;
- (xiii) Transfer or accept transfers of movable or immovable property on behalf of the University;
- (xiv) Enter into, vary, carry out and cancel contracts on behalf of the university and for other purpose appoint agents
- (xv) Provide building, premise, furniture's, apparatus and other infrastructure facilities for the carrying out of the work of the University;
- (xvi) Entertain, adjudicate upon and if it thinks fit, redress grievance of officers and employees of the University;
- (xvii) Appoint examiners, moderators and other if necessary, to remove them for good and sufficient cause, in consultation of the Academic Council
- (xviii) Select a common seal for the University and provide for the custody of the seal;
- (xix) Delegates any of its powers to the Chancellor, the Pro Chancellor, the Vice Chancellor, the Registrar or the Director or any Council or any other authority of the University for temporary duration; and
- (xx) Exercise such other powers and perform such other duties as it may be entrusted to it by the Government Councilor by regulations;

***Meeting of Executive Council***

- 35 (1) The Executive Council shall meet at least once in three months.
- (2) The Chairman or in his absence, the Co-chairman or in the absence of both, the Vice Chairman shall preside over the meetings.
- (3) All meeting of the council shall be called by the Secretary at fifteen days notice
- (4) If any three members of the Council desire a meeting to discuss a matter of urgent importance, the Secretary shall call a meeting forthwith and the requirement of fifteen days notice shall be deemed to have been waived
- (5) Two fifth members shall constitute quorum

- (6) If any three members of the Committee desire a meeting to discuss a matter of urgent importance, the Secretary shall be call a meeting and the requirement of fifteen days notice shall be deemed to have been waived
- (7) One-third members shall constitute quorum
- (8) All questions shall be decided by majority of members present and voting
- (9) Each members shall have one vote and in case of tie, the Presiding Officer shall have an additional casting vote.
- (10) If business of the committee has to be transacted urgently without waiting for a formal meeting to take place, the Chancellor may authorize the circulation of question to the members for decision, which shall be deemed as valid decision of the Committee for action; however such decision shall be circulate at the earliest to all concern for information and compliance
- (11) All other details relating to the conduct of the meetings, function etc, of the finance Committee shall be as per regulation;

#### ***Adhoc Committee***

43. The University shall have the power to constitute Adhoc Committee for any purpose connected with the affairs of the University and such Committee shall present their report to the Chancellor the reports are advisory in nature and wherever feasible shall be acted upon by the University,

#### **Board of Studies**

- 44 (1) For each Department/Faculty, the University shall establish a Board of Study which shall comprise the following:
  - (i) Senior most member of the academic community in the Department/Faculty concerned as the Chairman;
  - (ii) The next senior most member of the academic community in the Department/Faculty as member of the Board;
  - (iii) Three members of the academic community in the Department/Faculty as member of the Board:
- (2) The Chairman, Vice Chairman and members of the Board will be nominated by the Chancellor;
- (3) The board shall meet every quarter in a year and submit quarterly reports to the Academic Council which shall consider the reports at the earliest and report to the Governing and Executive Councils
- (4) The reports of the Boards are advisory in character and mainly should relate to academic and connected at administrative matters with the utmost aim of converting the Department/Faculty into a Center of Excellence



- (5) All other details relating to the conduct of the meetings, functions etc of the Boards of Studies shall be as per regulation

***Priority amongst Councils, Committee, Boards etc***

- 45 (1) as far as possible, the Councils, Committee, Boards under this Act and the Adhoc Committees that may be constituted under regulations, shall function in harmony
- (2) Notwithstanding anything in this Act or any regulation made there under, any conflict between the Councils, Committees, Boards under this Act shall be deemed to have been resolved in favor of the Councilor Committee or Board which has precedence over the other as found in the following order;
- (i) The Governing Councils
  - (ii) The Executive Councils
  - (iv) The Academic Councils
  - (v) The Finance Committees
  - (vi) The Boards of Studies
  - (vii) The Adhoc Committees

**CHAPTER VI  
FINANCE, CONTRACT, AUDIT ETC**

***No financial obligation on State Government***

46. (1) This Act and the regulation that may be made there under shall not cast any financial obligation in any manner on the Government of Nagaland or its agencies, all expenditure called for the implementation of this Act and the regulations shall be exclusively borne by the University
- (2) Nothing herein shall be deemed to prevent the Government of Nagaland from contributing or giving a grant to the University for promoting academic excellence.

***Funds of University***

47. The University shall operate the following two funds namely;
- (i) The Endowment Fund
  - (ii) The General Fund Endowment Fund



### ***Endowment Fund***

- 48 (i) as the University has already set up an Endowment Fund with Rupees One Crore to begin with, into which, further amounts, as determined by the Government by the Governing Council shall be credited every year
- (ii) The University shall have power to invest the Endowment Fund in such manners as may be prescribed by regulation
- (iii) The interest, dividends on other forms of growth of the money from the Endowment Fund on account of deposits, investments etc shall be credited to the Endowment Fund
- (4) When a resolution by the Sponsoring Bodies or an Act by the Nagaland Legislative Assembly for dissolution of the University is passed, all Moneys in the General Fund and all other receipt of the University on all others, shall stand transferred to the Endowment Fund for exclusively applying the Fund for the proposes of rehabilitating the students and other affected by such dissolution;

Provided that the quantum of moneys in the Endowment Fund shall be reviewed on a five yearly basis by the Governing Council and at the end of such review, if the fund position is found to be reasonably comfortable, one-third of moneys in the Endowment Fund may be withdraw and credited to the General Fund for purpose of developing of infrastructural of the University of two-thirds of the members of the Governing Council vote in favor of such a proposal

Provided further that no such transfer as in the first provision shall be made once a resolution or an Act for dissolving the University has been passed

### ***General fund,***

- 49 (1) The University shall also set up a General Fund into which the following shall be credited:
- (i) Contributions and grants made by Sponsoring Bodies;
- (ii) Contributions and grants made by Government of Nagaland;
- (iii) Contributions and grants made by the University Grant Commission;
- (iv) Contributions and grants made by the Central Government;
- (v) Contributions and grants made by other organization in India and aboard, subject to laws in force;
- (vi) Bequests, donation, endowments or other grant made by other grants made by private individuals and organization;
- (vii) Income received by the University on account of fees and other charges; and
- (viii) Amount received from any other sources.

- (2) The funds shall be deposited in a banking institution or held in shares, securities, debentures or in any other form as may be determined by regulation and as far as possible they may be held in such form which does not pose serious risk.
- (3) The funds shall be operated exclusively for the purpose of the University in such manner as may be prescribed by the regulations.

**Funds for sponsored schemes**

- (50) The contributions, funds, amounts, grants received for a sponsored scheme shall not be credited to the University Fund but shall be kept separately and utilized only for the purpose of the scheme. The staff required to execute the sponsored scheme shall be recruited in accordance with the terms and conditions stipulated by the sponsoring organizations

**Annual accounts and audit:**

- (51) 1. The Annual Account of the University shall be prepared by the Finance Officer under the direction of the Executive Council
2. The accounts of the University shall be audited every year by certified auditors duly appointed by the Executive Council;
3. The annual accounts and the audit reports shall be first approved by the Finance Committee before presented to the Governing and Executive Councils
4. The Executive Council and the Governing Council, in that order, consider the annual accounts and audit reports and make recommendations in regard thereof for further action by the Finance Committee which shall give an Action Taken Report to the Governing and Executive Councils at the earliest

**Financial estimates:**

- 52 (i) The annual budget for a financial year shall be prepared by the Finance Committee well before the commencement of the financial Year
- (2) The budget will thereafter be considered by the Executive Council and then finally approved by the Governing Council
- (3) Expenditure in excess of the budget in a financial year in extraordinary circumstances shall be incurred only with the approval of the Executive Council
- (4) Such excess expenditure shall further be approved by the Governing Council at the time of approving the annual budget for the next financial year

**Execution of contracts:**

53. (1) all contract relating to the management and administration of the University shall be expressed to have been made by the Executive Council the Vice Chancellor shall execute contracts above rupees ten lakhs and the Registrar shall do so in all case all contracts shall be executed with the prior approval of Pro Chancellor
- (2) Nothing herein shall be deemed to prevent the Registrar, with the prior approval of the Pro Chancellor to delegate some of his contracting power to the Finance Officer.

**CHAPTER VII  
RECRUITMENT AND CONDITION OF SERVICE OF EMPLOYEES**

**Recruitment and conditions of service of employees**

- 54 (1) Subject to the provisions of this Act, all officer and employees of the University shall be recruited under a written agreement
- (2) Officers and employees shall hold the posts of which they are recruited as per terms and condition prescribed in regulations

**Preference to persons from the Sponsoring Bodies**

- 55 (1) Person who are bona fide members of the Nagaland Baptist Church Council and the Council of Baptist Church in Northeast India shall be given preference over others in the matter of recruitment to all posts, subject to fulfillment of the qualifications terms and other conditions of the appointment prescribed in regulations
- (2) The Executive Council has a right to relax the qualifications, terms and other condition of appointment to various posts in the University in favors of persons who are bona fide members of aforesaid Sponsoring Bodies without grossly compromising merit.

**Provident Fund and Pension**

- 56 (1) The University shall constitute for the benefits of its employees such provident and Pension Fund and provide such insurance scheme as it may deem fit in such manner and subject to such condition as may be prescribed.

**CHAPTER VIII**  
**ANNUAL REPORT DIRECTIVE AND DISSOLUTION**  
**Annual report**

- 57 (1) The Annual Report of the University shall be prepared by the Executive Council and approved by the Government Council, the Annual Report shall be sent to the Chancellor who shall cause it to be laid before the Nagaland Legislative Assembly.
- (2) If the University has off-campus in another State or off-shore campus in another country, the Annual Report shall also be sent to the Government of the State or foreign country.

**Directives by the State Government**

- 58 (1) The Government of Nagaland has power to give directive to the University if mismanagement, maladministration, indiscipline crisis and failure to comply with this Act and regulations made there under, come to notice of the Government of Nagaland
- (2) The University shall comply with all the directives given to it by the Government of Nagaland.

**Dissolution**

- 59 (1) If a resolution by the highest decision making body of the Sponsoring Bodies is passed for the dissolution of the University or a Bill for repeal of this Act is passed by the Nagaland Legislative Assembly and assented to by the Governor of Nagaland, for gross inability of the University to carry out its functions in accordance with this Act and regulations made there under, the University shall stand dissolved within one years of the passing of the resolution or the Act;
- Provided that any such resolution passed by the Sponsoring Bodies may be rescinded by it before the expiry of one year for the date of passing of the original resolutions.
- (2) The dissolution shall not affected the pursuit of course by students but no further enrolment of students shall take place from the date of passing of the resolution or Act and if for any reason, such continued pursuit of course by students is not possible, the Sponsoring Bodies shall take necessary steps for transferring the studies of students to other institution to other

institutions, organizations or Universities etc, in consultation with UGC etc, or provide reasonable financial compensation in lieu thereof, as may be determined by the Government Council of the University,

- (3) The money in the Endowment Fund of the University shall be exclusively applied for the purpose of rehabilitating the students and other affected by the dissolution of the University
- (4) The State Government shall have overriding power to monitor and ensure the implementation of the provisions in this Section and, in case of any failure of the University to discharge its obligation, it shall take over the funds, property and other assets of the University, at any time, for fulfilling the obligations either by itself or by appointing an agency on its behalf.
- (5) After all the obligations under this Section have been met, the remaining funds, assets and liabilities of the University shall stand transferred to the Sponsoring Bodies immediately.

## **CHAPTER IX REGULATION**

### **Regulation**

- 60 (1) All matter relating to the conduct of affair of the University not expressly provided for in this Act in details, shall be provided fir in the regulations of the University
- (2) The Executive Council shall make all draft regulations
- (3) While making draft regulations which affect the power, functions, authority and other relating matters of officers, Councils, Committees, Boards, Employees etc of the University, the Executive Council shall provide an opportunity of being heard to the affected parties.
- (4) All draft regulations made by the Executive Council by majority shall have to be approved by the Government Council by two-thirds majority of members present and voting for coming into effect.
- (5) All regulation approved by the Governing Council shall be notified in appropriate form.
- (6) A copy of the regulations shall be circulate to all concerned in the University.
- (7) A copy of the regulations shall also be sent to the Chancellor, State and foreign Government concerned.

- (8) All regulations, as soon as made, shall be laid before the Nagaland Legislative Assembly which may annul or amend the regulations by motions by simple majority within 90 days of laying.
- (9) If the regulation are annulled or amended by the Nagaland Legislative Assembly, they will be of no effect or of amended affect, as the case may be, from the date of passing of the motions for annulment or amendment.

## **CHAPTER X MISCELLANEOUS**

### **Accreditation and compliance with laws**

- 61 (1) The University shall seek, obtain and retain accreditation from respective national accreditation bodies for all its course and programme of study, as required under the University Grants Commission Act, 1956 and the University Grant Commission.
- (2) The University shall obtain prior permission/ recognition from bodies like all Council of India, National Council for Technical Education, Bar Council of India Distance Education Council, Dental Council of India, Indian Nursing Council, Medical Council of India, National Council for teacher Education, Pharmacy Council of India etc, for its course and programmes of study.
- (3) The University shall also comply withal other laws, rules, regulations in force in regard to maintenance of educational and other standards in the University

### **Acts not invalidated on ground of defect etc**

- 62 Not Act of Proceedings of the University shall be invalidated merely on the ground that the a Council, Committee, Board or any other authority of the University has not been duly constituted or there is a vacancy in such Council etc, or on ground of any technical defect or demerit in this Act or regulations made there under or on ground of any irregularity in service of notice of meetings etc

### **Transitory powers**

- 63 Until the Councils, Committees, Boards etc, and the officers and employees of the University are established or appointed, the Vice Chancellor, discharge all the duties under this Act and no action taken by him shall be questioned on ground that the procedure laid down in this act has not been follow.

Provided that the transitory powers as aforesaid shall be available only for one year from the date of commencement of this Act.

### **Removal of doubts**

64 (1) Nothing in this Act shall be construed as transferring from the Sponsoring Bodies to the University any right of ownership or possession, if any, held over, or in respect of, the institute established by it other than the University established under this Act.

(2) if any difficulty arise in giving effect to the provision of this Act, the State Government may by order, make such provisions, not inconsistent with the provisions of this Act, as appear to it to be necessary or expedient, for removing the difficulties.

Provided that, no order under sub-section (2) shall be made after the expiration of a period of five years from the commencement of this Act.

(3) every order made under sub-section (2) shall, as soon as may be, laid before the Nagaland legislative assembly which may annul or amend the orders by motion by simple majority within 90 days of lying.

(4) if the orders are annulled or amended by the Nagaland Legislative Assembly, they will be of no effects as the case may be, from the date of passing of the motion for annulment or amendment.

### **Protection of acts**

65. No suit, prosecution or other legal proceedings shall lie against, and no damages shall be claimed from the Officers, Councils, Committees, Boards, Employees and other authorities of the university in respect of anything done or purported to have been done in good faith in pursuance of this Act or any regulation made there under.

## SCHEDULE

### A. Faculty of Environmental Sciences

The following Post Doctoral, Masters', Bachelor's Degrees, Post Graduate Diplomas/ Graduate Diplomas/Under Graduate Diplomas and Certificates will be conducted;

Sl. No.	Abbreviation of degrees	Explanation of degrees
1.	Ph.D/D Litt/D.Sc (full time/part time External/integrated)	Doctor of Philosophy/Doctor of Literature Doctor of Science <b>Emphasis:</b> Ecology and Environment Disaster Mitigation, Sustainable Development, Ecological Philosophy, Ecological Tourism, Bio-Informatics, Ornithology, Habit and Population Studies, Global Warming reduction, Green Business, Green Technology.
2.	M. Phil.	Master of Philosophy (by research/distance of learning/part time /summer sequential programme) <b>Emphasis:</b> Ecology and Environment, Disaster Mitigation, Sustainable Development, Ecological Philosophy, Ecological Tourism, Bio-Informatics, Ornithology, Habit and Population Studies, Global Warming Reduction, Green Business, Green Technology.
3.	M.Sc/MA.	Master of Science/Master of Arts (by research)distance learning/full time/part time/ summer sequential prog.) <b>Areas of Specialization:</b> Ecology of Environment Disaster Management Sustainable Development Pollution Control, Environmental Education Eco-Philosophy Eco-Tourism Environment Communication Ornithology Political Ecology. <b>Habit any Population Studies</b> Global Warming Reduction Green Business Green Technology.



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|----|--------------------|--|
| 4. | B.Sc/BA.           | <p>Bachelor of Science/ Bachelor of Arts (by distance learning/full time/part time)</p> <p><b>Area of Specialization:</b><br/>         Ecology and Environment Disaster Management. Sustainable Development, Pollution Control Environmental Education Eco-Philosophy Eco-Tourism Environment Commu-nication Ornithology Habitat and population studies<br/>         Global Warming Reduction<br/>         Green business<br/>         Green Technology.</p> |
| 5. | PO Diploma/Diploma | <p>Post Graduate Diploma (full time/ part time/ distance) Diploma (full time/part time distance)</p> <p><b>Areas of Specialisation:</b><br/>         Environmental Technology Green Management Environment Impact Assessment Pollution Monitoring and Control Environment Laws</p>   |
| 6. | Certificate        | <p>Certificate Course (full time/ part time/distance)</p> <p><b>Areas of Specialisation:</b><br/>         Social Forestry</p>  |

**B. Faculty of social science.**

The following Post Doctoral, Doctoral, Master's, Bachelor's, Degree Post Graduate Diploma/Graduate Diploma/ Under Graduate Diploma and Certificate will be conducted:

SL. No.	Abbreviation of Degree	Explanation of Degree
1.	Ph. D/D/Litt. (full time/part time/ external/Integrated)	<p>Doctor of Philosophy/ Doctor of Literature</p> <p><b>Emphasis:</b> Human Rights, Duties            Education, conflict Resolution, Counseling, Peace Studies Gandhian Studies, International Relation, Psychology, Psychotherapy, Mental Health Yoga Counseling and Guidance, Applied Psychology, Geriatric, Care, Indian Diaspora, Sociology, Trafficking Abatement, Ethics, Good Governance, Planning and development, Dalit Studies, Tribal development, Peace and Global Security , South Asian Studies, Disarmament.</p>

2. M.Phil. Master of Philosophy (by research/distance learning/ part time /full time summer sequential programme).  
**Emphasis:** Human Rights, Duties Education. Conflict Resolution, counseling, Peace Studies, Gandhian Studies, International Relations, Psychology, Psychotherapy, Mental Health, Yoga. Counseling and Guidance, Applied Psychology, Geriatric Care, Indian Diaspora sociology, Trafficking Abatement, Ethics, Good Tribal Development, peace and Global Security, South Asian Studies, Disarmament.
3. M.Sc./MA Master of Science/master of Arts (by distance learning/ full time/ part time/summer sequential programme).  
**Areas of specialization:**  
 Human Rights  
 Gandhian Studies/Thought  
 Ambedkar thought  
 Heritage management  
 Criminology and Forensic Science  
 Development Studies  
 Prayojamulak Hindi Police  
 Administration Rural Development Child Care and Development  
 Women's Studies  
 Public Administration  
 Archaeology  
 Cartography  
 Asian Civilisation African Civilisation  
 American Civilisation  
 European Civilisation  
 World Civilisation  
 Nehruvian Civilization  
 Intellectual property Rights  
 South Asian Studies  
 Central Asian Studies  
 West Asia Studies  
 South East Asian Studies  
 Central ASIAN Studies  
 Asian Studies  
 Canadian studies

Japanese Studies  
 Psychology  
 Psychotherapy  
 Mental health  
 Yoga  
 Counseling and Guidance  
 Applied Psychology  
 Geriatric Care  
 Indian Diaspora  
 Sociology.  
 Trafficking Abatement Ethics  
 Good Governance  
 Planning and Development  
 Dalit Studies  
 Tribal development  
 Peace and global security  
 South Asian studies  
 Disarmament

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|----|---------------------|--|
| 4. | MSW                 | Master of Social Work  |
| 5. | B.Sc./BA            | Bachelor of Science/ Bachelor of Arts (by distance learning /full time/ part time).<br><b>Areas of specialization:</b><br>Human Rights<br>Gandhian studies/ thought<br>Ambedkar Thought<br>Heritage Management<br>Criminology and Forensic Science<br>Developmental Studies<br>Prayojanmulak Hindi<br>Police Administration<br>Rural Development<br>Entrepreneurship Development<br>Child care and Development<br>Women's Studies. |
| 6. | BSC                 | Bachelor of Social Science   |
| 7. | PG Diploma/ Diploma | Post Graduate Diploma/ (full time / part time/distance)<br>Diploma (full time/ part time/ distance)  |

**Areas of Specialisation:**

Consumer Protection and Consumerism NGO  
Management  
Cosmetology Correctional Administration  
Development Administration

8. Certificate Certificate Course (full time / part time/distance)

**Areas of Specialisation:**

Sports Journalism  
Sports Management Gender Justice

**C. Faculty of information Technology**

The following Post Doctoral, Doctoral, Master's, Bachelor's, Degrees, Post Graduate Diploma/ Graduate/Under Graduate Diplomas and Certificate will be conducted:

<b>Sl. NO.</b>	<b>Abbreviation of Degree</b>	<b>Explanation of Degrees</b>
1.	P. D/D.Ltt/D.Sc. (Full time/part time/ External/ integrated)	Doctor of Philosophy/ Doctor of Literature/ Doctor of Science Emphasis: Computer Science, Information Technology, Computer Applications, Information Science, Electronic and Telecommunication, Software Systems, Software System Bioinformatics, Geo-informatics
2.	M.Phil	Master of Philosophy (by research/distance learning/par time/ full time/summer sequential programme). Emphasis: Computer Science, Information Technology, Computer Application, Information, Science Electronic, and Telecommunication, Software Systems, Software Engineering, Bioinformatics, Geo- informatics.
3.	M.Sc/MCA	Master of Science/Master of Arts (by distance learning/full time /part time/summer sequential programme)

**Areas of specialisation:**

Master of Science (information Technology)

Master of Science (Bioinformatics)

Master of Science (Geo-informatics)

Master of Science (computer science)

Master of Science (software Engineering)

Master of Computer Applications

4. BCA/B.Sc. Bachelor of Science/Bachelor of Arts (by distance learning/full time/part time)  
**Areas of specialisation:**  
Bachelor of Computer Application Bachelor of Science (Information Technology) Bachelor of Science (Computer Science) Bachelor of Science (software Engineering)
5. PG Diploma/Diploma Post Graduate Diploma (full time/part time/distance)  
Diploma (full time/ part time/ distance)  
**Areas of specialisation:**  
Information Technology Computer Techniques and Informatics Systems Analysis and Design Database Administration Web-Design and management Certificate Course (full time/ part time/distance)  
**Areas of specialisation:**  
Date Communication and Networking C Language, C++ Visual Basic JAVA.

**D. Faculty Of Management Studies**

The following post Doctoral, Doctoral, Master's, Bachelor's Degrees, Post Graduate Diplomas/Graduate Diplomas/ Under Graduate Diplomas and Certificates will be conducted:

<b>SL. NO.</b>	<b>Abbreviation of Degrees</b>	<b>Explanation of Degrees</b>
1.	Ph. D/D.Ltt/D.Sc. (full time/part time/ External/Integrated)	Doctor of Philosophy/ Doctor of Literature/ Doctor of Science Emphasis: Management, Administration Development, HRD, Entrepreneurship, Organizational Behaviour, Commerce, Marketing,

Finance, Trade, Materials Management, Industrial Management, Bank management, Hospitality Administration, Labour and Social Welfare

2. M.Phil  
Master of Philosophy (by research /distance/ learning/ part time/full time/summer sequential programme )  
Emphasis: Management, Administration Development, HRD, Entrepreneurship, Organizational Behaviour, Commerce, Marketing, Finance, Foreign Trade, Materials Management, Hospitality Administration, Labour and Social Welfare
3. MBA,MEA (DIPOS) and MBA (TRIPOS)  
Master of Business Administration (by distance learning/full time/ part time/ summer sequential programme)  
**Areas of specialisation:**  
HRD, International Business, Marketing Management, Information Technology, Financial Management, Health Care and Hospital Administration, Rural Management Cooperative Management, Insurance Mgt. bank Management, Hospitality Administration, Labour and Social Welfare.
4. MIB  
Master of International Business
5. M.Ins.B  
Master of Insurance Business
6. MFC  
Master of Finance and Control
7. MIBE  
Master of Business Economic
8. M.Com  
Master of Commerce
9. MHRD  
Master of Human Resource Development
10. MHA  
Master of Hospital Administration

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| 11. | MTA                              | Master of Tourism Administration   |
| 12. | M.Sc (Hotel Mgt.)                | Master of Science (Hotel/Hospitality Management)   |
| 13. | BBA,BBA (DIPOS) and BBA (TRIPOS) | Bachelor of Business Administration ( by Distance/ learning /full time/ part time)<br><b>Areas of Specialisation:</b><br>HRD,HRM, Entrepreneurship, Insurance, Rural Marketing, Finance, Advertising Tourism, Small Business Management, Bank Management.  |
| 14. | BHMCT                            | Bachelor of Hotel Management and Catering Technology   |
| 15. | B.COM                            | Bachelor of Commerce   |
| 16. | BCAM                             | Bachelor of Computer Aided Management (full time/ part time/distance)<br><b>Areas of Specialisation:</b><br>Computer Assisted Management, software Systems and management, Information systems And management, computers Inn Management, e- Government, Office Automation, management Audit, Government in Business, multinational and Transnational Corporations Export Management Financial Management,HRD |
| 17. | PG Diploma/Diploma               | Post Graduation Diploma (full time/part time/ Distance) Diploma (full time/part time/ distance)<br><b>Areas of specialisation:</b><br>Agricultural marketing, Pharmaceutical Marketing, Export Marketing Sales Management, Marketing Research Public Relation management, HRN, Insurance Management, Cooperative Management Financial Analysis, e-Commerce   |
| 18. | Certificate                      | Certificate Course (full time/part time/Distance)<br><b>Areas of Specialisation:</b>   |

Business process Outsourcing, Investment, Analysis, Production Management, Supply Chain Management.

**E. Faculty of interfaith religious studies:**

The following Post Doctoral, Doctoral, Master's, Bachelor's, Degrees, Post Graduate Diplomas/Graduate Diploma/Under Graduate Diplomas and Certificates will be conducted:

<b>SL. NO.</b>	<b>Abbreviation of Degrees</b>	<b>Explanation of Degrees.</b>
1.	Ph.D/D.Lt./D.Sc/ Th.D/D.D	Doctor of Philosophy/ Doctor of Literature/ Doctor of Science/ Doctor of Theology/ (full time/part time/ Doctor of Divinity External/ Integrated) Emphasis: Inter- Religious Studies, Theological Studies, Divinity, Religion and Culture Hinduism, Buddhism, Jainism, Islam, Christianity, Bahaism, Sikhism.
2.	M.Phil	Master of Philosophy ( by research/ distance Learning /part time/ full time/ summer Sequential programme) Emphasis: Inter-Religious Studies, Theological Studies, Divinity, Religion and Culture, Hinduism, Buddhism, Jainism, Islam, Christianity, Bahaism, Sikhism.
3.	MA/M.Th.	Master of Arts/Master of Theology (by distance learning/full time/ part time) <b>Areas of specialisation:</b> Interfaith Vedic Studies Comparative Religious World Civilization Theological Studies
4.	BA/B.D/M.Div.	Bachelor of Arts/Bachelor of Divinity/Master of Divinity(by distance learning/full time/part time) <b>Areas of Specialisation:</b> Eco- philosophy and Ecodharma Inter-religious Studies Theological Studies.



5. PG Diploma/Diploma Post Graduate Diploma (full time/part time/distance)Diploma(full time/part time/distance)  
**Areas of Specialisation:**  
 Vedanta Philosophy Vedic Philosophy Ancient Indian Culture Christianity/Theological Studies Hinduism Buddhism Jainism Bahaism Zoroastrian Sikhism Confucians

6. Certificate Certificate Course (full time/part time/distance)  
**Areas of specialisation:**  
 Christianity Hinduism Buddhism Jainism bahaism Zoroastrian Sikhism Confucians

**F. Faculty of Engineering and Technology**

The following Post Doctoral, Dotoral, Master’s, Bachelors Degrees, Post Graduate Diplomas/Graduate Diplomas/Under Graduate Diplomas and Certificate will be conducted:

**SL. Abbreviation of NO. Degrees**

**Explanation of Degrees.**

1. Ph.D/D.Ltt./D.Sc/ Doctor of Philosophy /Doctor of Literature(full time/part time/ Doctor of science Emphasis: Engineering and External/integrated) Technology, Architecture Civil, Construction, Electrical Electronic, Environmental, Mechanical, Computer, Information Science Bio-Technology Bio-informatics, Bio Engineering, Chemical, Aeronautical Dairy Technology, Genetics, Leather, Marine, Paper And Pulp Technology, Rubber, Textile, Polymer Plastic, Petroleum, Oil Technology, Software Engineering, Mining Engineering, Metallurgical Engineering, Fuel Engineering, Nuclear Engineering/Technology, Sugar Engineering And Technology, Quality Engineering Biological Engineering, Finance Engineering Military Engineering, Ocean Engineering Aerospace Engineering, Planetary Engineering Geo-Engineering, Reverse Engineering, Software

Engineering, Social Engineering, Stellar Engineering, Optical Engineering, Glass Engineering, Metabolic Engineering, Food Engineering, Neural Engineering, Protein Engineering, Rehabilitation Engineering, Tissue Engineering, Sanitary Engineering, Traffic Engineering.

2. M.Phil

Master of Philosophy (by research/distance learning /part time/full time/summer sequential programme).

**Emphasis:** Engineering and Technology, Architecture, Civil, Construction, Electrical, Electronic, Environmental, Mechanical, Computer information science, Bio- Informatic, Bio-Engineering, Chemical, Aeronautical, Dairy, Technology, Genetic, Leather, Marine, Paper and Pulp Technology, Rubber, Textile Polymer, Plastic, Petroleum, Oil Technology Software Engineering, Fuel Engineering, Metallurgical Engineering, Mining Engineering, Nuclear Engineering/Technology, sugar engineering, Quality Engineering Biological Engineering, Finance Engineering Military Engineering, Ocean Engineering Aerospace Engineering, Planetary Engineering Geo-Engineering, Reverse Engineering, Software Engineering, Social Engineering, Stellar Engineering, Optical Engineering, Glass Engineering, Metabolic Engineering, Food Engineering, Neural Engineering, Protein Engineering, Rehabilitation Engineering, Tissue Engineering, Sanitary Engineering, Traffic Engineering.

3. M.Tech./ME/ M.Sc  
Engg M.Arch.

Master of Technology/Master of Engineering/ Master of science (Engineering) master of Architecture (by full time/part time/ DLP)

**Areas of Specialisation:**

Engineering and Technology Architecture, Civil Engineering / Construction Engineering Electrical

and Electronics Telecommunication Engineering  
 Environmental Engineering Mechanical Engineering  
 Computer/Information Science and Engineering  
 Bio-Technology Bio-informatics, Bio- Engineering  
 Chemical Engineering, Aeronautical Engineering  
 Engineering Dairy Technology Genetics Leather  
 Technology, Printing Technology Marine  
 Engineering, Paper and Pulp Technology Rubber  
 Technology, Textile Technology Polymer  
 Engineering, Plastic Engineering Petroleum, Oil  
 Technology, Software Engineering, Mining  
 Engineering, Metallurgical Engineering, Fuel  
 Engineering, Nuclear Engineering/Technology,  
 Sugar Engineering And Technology, Quality  
 Engineering Biological Engineering, Finance  
 Engineering Military Engineering, Ocean Engineering  
 Aerospace Engineering, Planetary Engineering  
 Geo- Engineering, Reverse Engineering, Software  
 Engineering, Social Engineering, Stellar Engin-  
 eering, Optical Engineering, Glass Engineering,  
 Metabolic Engineering, Food Engineering, Neural  
 Engineering, Protein Engineering, Rehabilitation  
 Engineering, Tissue Engineering, Sanitary  
 Engineering, Traffic Engineering.

4. B.Tech/BE/B.Sc.Engg. Bachelor of Technology, Bachelor of Engineering,  
 Bachelor of Science Engineering (by distance  
 learning/full time /part time )

**Areas of Specialisation:**

Aeronautical Engineering, Agriculture Engineering  
 Automobile Engineering, Bio-Medical Engineering,  
 Bio- Technology, Che-mical Engineering, Civil  
 Engineering, Computer Engineering, Dairy  
 Technology Electronic and Telecommunication  
 Engineering Energy Engineering, Environmental  
 Engineering Fire Engineering, Geo-Informatics,  
 Marine Engineering, Pulp and Paper  
 Technology, Information Technology, Mining  
 Engineering, Petroleum Engineering, Production/

Industrial Engineering, Sugar Technology, Textile Technology.

5. PG Diploma/ Diploma Post Graduate Diploma ( full time/Distance) Diploma ( full time/ part time / Distance)  
**Areas of Specialisation:**  
Environmental Friendly Architecture, Landscaping, Regional Planning, Transportation Engineering, Automobile Engineering, Earthquake Engineering, Drilling Engineering, Fermentation Technology Food Science and Technology, Remote Sensing Geo-Informatics, Hill Area Development Maintenance Engi-neering, Embedded Technology
6. Certificate Certificate Course ( full time/ part time / Distance)  
**Areas of Specialisation:**  
Geographical Information System, Hydrology Internet and website Management Jewellery Design and Manufacturing

**G Faulty of Oriental Medicine:**

The following Post Doctoral, Doctoral, Master's, bachelor's Degrees, Post Graduate Diplomas/ Graduate Diplomas/ Under Graduate Diplomas and Certificate will be conducted.

<b>SL. NO.</b>	<b>Abbreviation of Degrees</b>	<b>Explanation of Degrees.</b>
1.	Ph.D/D.Ltt./D.Sc/ (full time/part time/ External/ integration )	Doctor of Philosophy /Doctor of Literature Doctor of Science Emphasis: Naturopathy, Ayurveda, Yoga, Unani, Siddha, Indian System of Medicine, Homeopathy, Alternative Complementary Polypathic, Integrated and Energetic Medicine.
2.	M. Phil	Master of Philosophy (by research/ distance Learning /part time/ full time/ summer sequential programme)

**Emphasis:** Naturopathy, Ayurveda, Yoga, Unani, Siddha, Indian System of Medicine, Homeopathy, Alternative Complementary Polypathic, Integrated and Energetic Medicine.

3. M.Sc Master of Science ( by full time / part time/ (DLP)  
**Areas of specialisation:**  
Naturopathy, Ayurveda, Yoga, Unani, Siddha, Indian System of Medicine, Homeopathy, Alternative Complementary Polypathic, Integrated and Energetic Medicine.
4. MD Doctor of Medicine Ayurveda, Homopathy, Naturopathy.
5. B.Sc. Bachelor of Science (by distance learning/ full Time/ part time)  
**Areas of specialisation:**  
Naturopathy, yogic science Ayurveda Unani.
6. BAMS Bachelor of Ayurveda Medicine and surgery
7. PO Diploma/ Diploma Post Graduate/(full time/part time/ Distance) Diploma ( full time/ part time/ Distance)  
**Areas of specialisation:**  
Absent healing, Acupressure, Acupuncture Agnihotra, Akabane, Alexander Technique (Better Poster) Aerial Therapy, Art Therapy Astropathy, Aura Therapy, Auricular Therapy, Autogenic Training, Autosuggestion, Aversion Therapy, Ayurveda, Bach Remedies, Bates. Method (improving eyesight), Behavioural Therapy, Biochemic, Bioenergetics Therapy, Biofeedback, Biorhythms Bio-Transparnt Brah-mini Chikitsa, Chandsi, Chikitsa Charismatic healing (prayer) chioratic (pain Relieving) cognition Therapy, colour Therapy Cell Therapy, Copper Therapy, co counseling Cranial osteopathy, Cupping, Cymatics Cromopathy, colonies irrigation conybio FIR(ear infra red) dance movement therapy, Diet Therapy, Doctrine of Signatures, Douching

Dowsing, Electro Therapy, Electro-convulsive Therapy, eurhythmy, erotic- Healing Electro, Homeopathy, Ecological Medicine Energetic medicine, faith healing fasting Feldenkraise Method, Fengshui, Floatation Therapy, Fluoridation, Folk Medicine, Fruits and Vegetable therapy, Fire therapy, Galacto Therapy hair Transmission Therapy, Heller work, Herbal Medicine, Homeopathy, Humanistic psychology, Hydro Therapy, Hypno Therapy, Harpatopathy, Helio Therapy, Holistic medicine, Hilarious Laughter Therapy, Immunopathy, Inhalation, Therapy, Iridology, Inner and Self healing, Ionization Therapy, Jogging, J.J Dechane's Harbor, Mineral Therapy, Kinesiology, Kirlian Photography, Kevi's Charis-matic Karishma Laughing, Liquorices, light therapy, Mesmerism, Metamorphic Technique, Melos's Medicare, Miasma theory, Moxibustion, Mud Therapy, Music Therapy, massage Therapy, Naturopathy, Nyasa Healing, Orgone Therapy Orthomolecular Medicine, Osteopathy I skull Osteopathy, Polarity Therapy, Primal Therapy, Psionic Medicine, Poison Therapy, Positive Thinking Therapy, Psycho Therapy, pyramid Power radio Therapy, Rakchhashi Chikitsa (Therapy) Reflexology, Reichian Therapy Sex Therapy, Shiatsu, Shruti Chikitsa, Silva Method, Somatography, Sound Therapy, Spas, Spiritual Healing, Stool Therapy, Sleep Therapy, Surgery, Sun Therapy, Tai-Chi Chaun (Meditation in Motion), Theatre Therapy Transmission Therapy, Turkish Bath, Thalassotherapy, Tanra Mantra Yantra Therapy Tibetan Medicine, Transactional Therapy Touch Therapy, Urine Therapy, Unani or Tibbi Hikmat. Ultrasound Therapy, Visualization Therapy, Voice Therapy, Vibration Therapy, Yoga Zen/Zen Garden (Buddhist Path of self- Discovery), zone Therapy, Dance Movement Therapy, Diet Therapy, Doctrine of Signatures, Douching, Dowsing, Electro Therapy, Electro- Convulsive

Therapy, Eurhythmy, Erotic Healing, Electro Homeopathy, Ecological Medicine, Energetic Medicine, Faith Healing Fasting, Feldenkries Method, Feng-Shui Flotation Therapy, Fluoridation, Folk Medicine Fruits and Vegetable Therapy, fire Therapy, Galacto Therapy, Gem Essence Therapy, Gestale Therapy, Hair Transmission Therapy, Heller-work, Herbal Medicine Homeopathy, Humanistic Psychology, Hydro Therapy, Hypono Therapy, Harpatopathy, Helio Therapy, Holistic Medicine, Hilarious Laughter Therapy, Immunopathy, Inhalation Therapy, Iridology, Inner and Self Healing, Ionisation Therapy, Jogging, JJ Dechane's Harbo Mineral Therapy, Kinesiology, Kirlian Photography Kene's, Charismatic Karishma, Laughing, Liquorice, Light Therapy, Manipulative Therapy,, Meditation , Megavitamin Therapy, Magneto Therapy, Mesmerism, Metamorphic Technique, Meiosis Medicare, Miasm Theory Moxibustion, Mud Therapy, Mistic Therapy, Massage Therapy, Naturopathy, Nyasa Healing Orgone Therapy, Orthomolecular Medicine Osteopathy I skull osteopathy, Polarity Therapy,, Primal Therapy,, Psionic medicine Poison Therapy, Positive thinking Therapy, Psycho Therapy, Pyramid Power Radio Therapy, Rakchhashi Chikitsa (Therapy,) Reflexology, Reichian Therapy, Reiki, Roger Therapy, Rolfing, Sauna Bath, Sex Therapy Shiatsu, Shurti Chikitsa, Silva Method Somatography, Sound Therapy Spas, Spiritual Healing, Stool Therapy, Sleep Therapy, Sugery Sun Therapy, Tai-chi-chuan ( Meditation in Motion). Theatre Therapy, Transmission there Turkish bath, Thalassotherapy, Tanra Mantra Yantra Therapy , Tibetan Medicine, Transactional Therapy Touch Therapy, Urine Therapy, Unani or Tibbi hik Ultrasound Therapy, Visualization Therapy, Voice Therapy, Vibration Therapy, Yoga, Zen/Zen

Garden ( Buddhist Path to self– discovery), C-Zone Therapy.

8. Certificate

Certificate Course ( full time /part time/ Distance)

**Areas of Specialisation:**

Reiki, Rogerian Therapy, Rolfing, Sauna Bath Sex Therapy, Shiatsu, Shruti Chikitsa, Silva Method, Somatography, Sound Therapy, Spas, Spiritual Healing, Stool Therapy, Sleep Therapy, Surgery, Sun Therapy, Tai-chi-chuan (Meditation in Motion), Theatre Therapy, Transmission Therapy, Turkish Bath Thalassotherapy, Tantra Mantra Yantra Therapy, Tibetan medicine, Transactional Therapy, Touch Therapy, Urine Therapy, Unani or Tabbi Hikmat, Ultrasound Therapy, Visualization Therapy Voice Therapy, Zone Therapy.

**H. Faculty of modern Medicine.**

The following post Doctoral, Doctoral, Master's, Bachelors Degrees, Post Graduate Diplomas/Graduate Diplomas/Under Graduate Diplomas and Certificate will be conducted:

<b>SL. NO.</b>	<b>Abbreviation of Degrees</b>	<b>Explanation of Degrees.</b>
1.	Ph.D/DSc (full time/ part time/ External / Integrated)	Doctor of Philosophy/ Doctor of Science <b>Emphasis:</b> medical surgery, Dental Science. Hospital Administration
2.	MD/MS/M.Sc.	Doctor of Medicine/ Master of Surgery Master of science <b>Emphasis:</b> Anesthesiology, Anatomy, Ayurvedic / Siddha, Bacteriology Biochemistry, Biophysics, Blood Transfusion, Cardiology, Child Health Ophthalmology, Community Health, Admin, Community Medicine Dermatology ( including leprosy and Venereal diseases) Dermatology and venereology, ENT, Family Medicine Forensic Medicine, General and Toxicology General Medicine, General Med. And Therapeutics, Geriatric Medicine General Surgery, Homeopathy Hospital



admin. Human Physiology Leprosy, Medical general surgery Medical and Therapeutics, Microbiology Microbiology (physical) Midwifery, midwifery and Gynae Obstetrics and Gynecology and Diseases of New born, Obstetrics and Gynecology, Occupational Health Otorhinotaryngology, Ophthalmology, Orthopedics, Pediatrics, Pathology, Pathology and Bacteriology Phannacology, Physical Medicine and Rehabilitation Pharmacology and Therapeutics Physiology, Preventive and social Medicine, Psychiatry, Psychological Medicine, Radio Diagnosis, Radiology Radiopathy, Radio therapy, Siddha, Skin and VD, Skin Diseases, Surgery Transfusion Medicine, Tropical Medicine, Tuberculosis and Chest Diseases Venereology, Venereology and Leprosy MD(Ay) MDs, MHA/ MHM, Moth M.Phann, M. Pharm (Ay), Master of Public Health (MPH) Master of Physiotherapy (MPT)

3. GRADUATE MBBS  
BDS  
B.Pharm

**I. Faculty of Paramedical Studies:**

The following Post Doctoral, Doctoral, Master's, bachelor's Degrees, Post Graduate Diplomas/ Graduate Diplomas/ Under Graduate Diplomas and Certificate will be conducted.

SL. NO.	Abbreviation of Degrees	Explanation of Degrees.
1.	Ph. D/D.Sc. (full time/part time/ External/ Integrated)	Doctor of Philosophy/ Doctor of Science Emphasis: Physiotherapy, Occupational Therapy Radiology and imagine Technology, Medical Laboratory Technology, Ophthalmology, Hospital Administration.
2.	MD/M.Sc.	Doctor of medicine/ Master of Science

**Emphasis:** Anatomy, Applied Nutrition Audiology and speech Therapy, Bacterial Biochemistry, Bio-Physic, Biosta... Biochem Clinical, Biotech, Communication, Dental Materials, Drug, Assay, Embryology and Genetics, Helminthological, Hospital Admin., Human Anatomy, Human Physiology, Medical Biotech, Medical Entomology, Medical Software, Medical Tech, Medical Biochemistry., Medicinal Plants, Medicine, Medical Lab Tech, Microbiology, Nursing, Occupational Therapy, Pathology, Phannacology, Physical Therapy, Physiology, Psychiatric, Radiation Phy, Speech & Hearing sports Physiotherapy, Occupational Therapy, Optometry, Radiology.

3. Graduate  
 BMLT/MMLT  
 BMR/MMR  
 BMRT/MMRT  
 BMRSc/MMRSc  
 MNMT/MNMT  
 BNYS/MNYS  
 BNYS/MNYS  
 B.M.Optomety (clinical)  
 B.M. Orth  
 B.M.Phann  
 B.Sc/M.Sc(PT,OT)/BPT/MPT/Physi0/BOT/MOT  
 B,Sc/M.Sc. (Audiology & speech Therapy)  
 B.Sc./M.Sc. Rehabilitation  
 BRIT/MRTT  
 BSLH/MSLH

B.Sc./M.Sc. Anesthesia, Applied Audiology & speech Rehabilitation, Ophthalmic Techniques, Physical Therapeis, Allied Health Science, Anatomy, Biochemistry, Hearing & Speech, Hospital Admin. Human Biology Medical Microbiology, Med.Tech .In Radiography, Para-medical, Medical Lab Tech. Medical Tech..Medical Tech. Radiotherapy Medical Radiology, Nursing, Occupational Therapy/ Physiotherapy, Operational Theatre Tech, Physician Asst, Prosthetics & Orthotics

## **J. Faculty of Law**

The following Post Doctoral, Doctoral, Master's, bachelor's Degrees, Post Graduate Diplomas/ Graduate Diplomas/ Under Graduate Diplomas and Certificate will be conducted.

<b>SL. NO.</b>	<b>Abbreviation of Degrees</b>	<b>Explanation of Degrees.</b>
1.	Ph.D/D.Litt/LL.D (full time/part time/ External/ Integrated)	Doctor of Philosophy/ Doctor of Literature Doctor of Laws Emphasis: Constitution and Administration Law, Labour Laws, Public Law and Governance, Human Rights Laws, Income Tax. Laws, IPR Laws, Corporate Laws, Environmental Laws, International Laws Criminology, Forensic Science, Anti-Tenor Laws, Intellectual Property Rights.
2.	M.Phil.	Master of Philosophy ( by research/distance Learning / part time/ full time/ summer Sequential programme) <b>Emphasis:</b> Constitutional and Administrative Law, Labour Law and Governance, Human Right Laws, Income Tax Laws, IPR Laws, Corporate Laws, Environmental Laws, International Law, Criminology, Forensic Science, Anti-Tenor Laws, Intellectual Property Rights,
3.	LLM.	Master of Laws (by full time / part time/ DLP)
4.	MBA,LLB	Master of Business Administration, Integrated With Master of Laws ( by distance learning/ full time/ part time) Bachelor's Degree
5.	LL,B	Bachelor of Laws
6.	BA,LL,B	Bachelor of Arts integrated with Bachelor of Laws
7.	B.Sc,LL,B	Bachelor of Science integrated with Bachelor of Laws

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|-----|---------------------|---|
| 8.  | BBA,LL,B            | Bachelor of Business Administration integrated with Bachelor of Laws  |
| 9.  | MA/M.Sc.            | Criminology, Forensic, Anti-Terror Laws, Intellectual Property Rights   |
| 10. | PG Diploma/ Diploma | Post Graduate Diploma (full time/part time/distance)<br>Diploma (full time/part time/distance)<br><b>Areas of Specialisation:</b><br>Administrative Laws, Environmental Laws<br>Corporate Laws, Constitutional Laws, Tax Laws<br>Human Rights Law, Intellectual Property Law,<br>Constitutional Laws, Industrial Law, Business Laws,<br>Labor Laws, |

**K. Faculty of Education:**

The following Post Doctoral, Doctoral, Master's, bachelor's Degrees, Post Graduate Diplomas/ Graduate Diplomas/ Under Graduate Diplomas and Certificate will be conducted.

<b>SL. NO.</b>	<b>Abbreviation of Degrees</b>	<b>Explanation of Degrees.</b>
1.	Ph.D/D.Litt/D.Sc. (full time/part time/ External /Integrated)	Doctor of Philosophy/ Doctor of Literature/ Doctor of Science <b>Emphasis:</b> Educational Planning and Administration, Physical Educational, Educational Technology, Guidance and Counseling, Special Education, Sports Education, Vocational Education, Elementary Education, Pre-Nursery and Kindergarten Education, Child Education. Secondary education, Technical Education, Yogic Education, Higher Education, Value Education, Health Education, Vocational Education Child Care and Development, Science Education, Distance Education, Adult Education, School Education, Educational Technology.
2.	M.Phil	Master of Philosophy ( by research/ distance Learning/ part time/ full time/ summer Sequential programme)

**Emphasis:** Educational Planning and Administration, Physical Education, Educational Technology, Guidance and Counseling, Special Education, Sports Education, Vocational Education Elementary Education, Pre- Nursery Education

3. MA/M.Sc/MJMC/  
M.Med.Sc/MPR
- Master of Arts/Master of Science/Master of Journalism and  
Mass Communication/Master of Media Studies/  
Master of Public Relations (by full time/part time/  
DLP).

**Areas of Specialisation:**

Media Studies, Journalism and Mass  
Communication, Advertising and Public Relations,  
News Agency Journalism, Broadcast Journalism,  
Print Media Communication, Electronic Media,  
Web Media, Cyber Media, Photo Journalism,  
Acting, Directing Anchoring, Editing, production for  
Electronic Media, TV and Channel Production,  
Sports Journalism.

4. BJMC/BA/B,Sc/  
BPR/B.MedS
- Bachelor of Journalism and Mass Communication/  
Bachelor  
of Arts/Bachelor of Science/Bachelor of Public  
Relations/Bachelor of Media Studies(by distance  
learning/full time/part time)

**Areas of specialization:**

Media studies, Journalism and Mass Communication,  
Advertising and Public Relation, News Agency  
Journalism, Broadcast Journalism, Print Media  
Communication, Electronic Media, Web Media,  
Cyber Media, Photo Journalism, Acting, Directing,  
Anchoring, Editing, production for Electronic Media,  
TV and Channel Production, Sports Journalism.

**M. Faculty of Dance, Drama and Music:**

The following post Doctoral, Doctoral, Master's, Bachelor's Degrees, Post Graduate Diplomas/Graduate Diplomas/Under Graduate Diplomas and Certificates will be conducted:

SL. No.	Abbreviation of Degrees	Explanation of Degrees
1.	Ph.D/D.Litt (Full time/Part time)	Doctor of Philosophy/Doctor of Literature <b>Emphasis:</b> Church Music, Bharatnatyam. Kathak. Dramatic (external/integrated)Folk Music, Indian Classical Dance, Indian Music, Ballet, Kuchipudi Dance, Karnatak Music, Kathakali, Manipuri Dance,Music Appreciation, Molliniyattam, Oddisi Dance, Tabla, Vocal Music, Folklore, Instrumental Music, Performing Arts, Indian Theatre.
2.	M.Phil	Master of Philosophy(by research /distance learning/part time/full time/ summer sequential programme) <b>Emphasis:</b> Church Music, Bharatnatyam. Kathak. Dramatic (external/integrated) Folk Music, Indian Classical Dance, Indian Music, Ballet, Kuchipudi Dance, Karnatak Music, Kathakali, Manipuri Dance, Music Appreciation, Molliniyattam, Oddisi Dance, Tabla, Vocal Music, Folklore, Instrumental Music, Performing Arts, Indian Theatre, Ravindra Sangit, Sitar, Stringed Instrumental, Flute, Computer Music.
3.	M.Mus.	Master of Music
4.	M.Dance/MA(Dance)	Master of Dance/Master of arts (Dance)
5.	Master of Drama/MA (Drama)	Master of Drama/Master of Arts (Drama)
6.	MPA	Master of Performing Arts Bachelor's Degree
7.	B.Mus.	Bachelor of Music
8.	BPA	Bachelor of Performing Arts
9.	B.Dance	Bachelor of Dance
10.	B.Drama	Bachelor of Drama
11.	BA(Music/ Dance/Drama)	Bachelor of Arts(Music/Dance/ Drama)

**N. Faculty of Fine Arts:**

The following post Doctoral, Doctoral, Master's, Bachelor's Degrees, Post Graduate Diplomas/Graduate Diplomas/Under Graduate Diplomas and Certificates will be conducted:

<b>SL. No.</b>	<b>Abbreviation of Degrees</b>	<b>Explanation of Degrees</b>
1.	Ph.D/D.Litt./D.Sc (Full time/part time/ /external/Integrated)	Doctor of Philosophy/Doctor of Literature/Doctor of Science. <b>Emphasis:</b> Fine Arts, Painting, Sculpture, Visual Art, Critical curation, Critical History in Arts, Drawing and Painting, Graphic Arts, Interior Design, Plastic Arts, Textile Design, Exhibition Design, Event Management, Pottery.
2.	M.Phil	Master of Philosophy(by research/distance learning/part time/full time/summer sequential programme). <b>Emphasis:</b> Fine Arts, Painting, Sculpture, Visual Art, Critical Curation, Critical History in Arts, Drawing and Painting, Graphic Arts, Interior Design, Plastic Arts, Textile Design, Exhibition Design, Event Management, Pottery.
3	MFA	Master of Fine Arts
4.	MA(Fine Arts)	Master of Arts(Fine Arts)

**O. Faculty of Fashion Technology and Cosmetology:**

The following post Doctoral, Doctoral, Master's, Bachelor's Degrees, Post Graduate Diplomas/Graduate Diplomas/Under Graduate Diplomas and Certificates will be conducted:

<b>SL. No.</b>	<b>Abbreviation of Degrees</b>	<b>Explanation of Degrees</b>
1.	Ph.D/D.Litt./D.Sc (Full time / part time) External/integrated)	Doctor of Philosophy/Doctor of Literature Doctor of Science. <b>Emphasis:</b> Fashion Technology, Fashion Science, Beauty Science, Cosmetology, Cosmetic, Depolluting Technologies foe Pollution Control in Textile Manufacturing, Costume Designing,

Footwear Designing, Body Building, Beauty Care and Health Service, Gym Management, Fashion Development.

- |    |                          |   |
|----|--------------------------|---|
| 2. | M.Phil                   | Master of Philosophy (by research/distance learning/part time/fulltime/summer sequential programme)<br><b>Emphasis:</b> Fashion Technology, Fashion Science, Beauty Science, Cosmetology, Cosmetic, Depolluting Technologies for Pollution Control in Textile Manufacturing, Costume Designing, Footwear Designing, Body Building, Beauty Care and Health Service, Gym Management, Fashion Development, Computer Added Textile Design, Cosmetic and Perfumery Technology. |
| 3. | MFT                      | Master of Fashion Technology  |
| 4. | MA/M.Sc(FI)              | Master of Arts/Master of Science (Fashion Tech)   |
| 5. | MA/M.Sc<br>(Cosmetology) | Master of Science/Master of Arts<br>(Cosmetology)   |
| 6. | BFT                      | Bachelor of Fashion Technology  |
| 7. | BA/B.Sc(FT)              | Bachelor of Arts/Bachelor of Science (Fashion Technology)   |
| 8. | BA/B.Sc(Cosmetology)     | Bachelor of Arts/Bachelor of science<br>(Cosmetology)   |

**P. Faculty of Agriculture:**

The following post Doctoral, Doctoral, Master's, Bachelor's Degrees, Post Graduate Diplomas/Graduate Diplomas/Under Graduate Diplomas and Certificates will be conducted:

<b>SL. No.</b>	<b>Abbreviation of Degrees</b>	<b>Explanation of Degrees</b>
1.	Ph.D/D.Litt/D.Sc (Full time/part time External/integrated)	Doctor of Philosophy/Doctor of Literature/ Doctor of Science. <b>Emphasis:</b> Agricultural Business Management, Agri-Informatics, Agricultural, Engineering, Agricultural Bio-Technology, Agricultural Economics, Agricultural Extension, Agricultural Micro-Biology, Agricultural Meteorology, Agricultural Statistics, Agricultural Marketing,



- Agronomy, Animal Science, Animal Husbandry, Cooperative and Banking, Dairy Technology, Horticulture, Food Science, Sericulture, Entomology, Pomology, Fisheries Science, Genetic and plant Breeding, Medicinal Plant.
2. M.Phil  
Master of Philosophy (by research/distance learning/part time/full time/summer sequential programme)  
**Emphasis:** Informatics, Agricultural Business Management, Agricultural, Engineering, Agricultural Bio-Technology, Agricultural Economics, Agricultural Extension, Agricultural Micro-Biology, Agricultural Meteorology, Agricultural Statistics, Agricultural Marketing, Agronomy, Animal Science, Animal Husbandry, Cooperative and Banking, Dairy Technology, Horticulture, Food Science, Sericulture, Entomology, Pomology, Fisheries Science, Genetic and plant Breeding, Medicinal Plant.
  3. ME/M.Tech (Agri.Engg.)  
Master of Engineering/Master of Technology (agricultural Engineering)
  4. M.V.Sc & AH  
Master of Veterinary Science and Animal Husbandry
  5. M.F.Sc  
Master of Fisheries Science
  6. M.Sc  
Master of Science with specialization in Agri:- Informatics, Agricultural Business Management, Agricultural, Engineering, Agricultural Bio-Technology, Agricultural Economics, Agricultural Extension, Agricultural Micro-Biology, Agricultural Meteorology, Agricultural Statistics, Agricultural Marketing, Agronomy, Animal Science, Animal Husbandry, Cooperative and Banking, Dairy Technology, Horticulture, Food Science, Sericulture, Entomology, Pomology, Fisheries Science, Genetic and plant Breeding, Medicinal Plant, Wood Science, Forestry.
  7. B.Tech(Agri.Engg)  
Bachelor of Technology(Agricultural Engineering)
  8. B.Sc(Ag)  
Bachelor of Science(Agriculture)

- |     |                    |   |
|-----|--------------------|---|
| 9.  | B.V.Sc & AH        | Bachelor of Veterinary Science and Animal Husbandry.  |
| 10. | B.Tech(Dairy Tech) | Bachelor of Technology(Dairy Technology)  |
| 11. | B.Sc               | Bachelor of Science with specialization in Agricultural Business Management, Agricultural, Engineering, Agricultural Bio-Technology, Agricultural Economics, Agricultural Extension, Agricultural Micro-Biology, Agricultural Meteorology, Agricultural Statistics, Agricultural Marketing, Agronomy, Animal Science, Animal Husbandry, Cooperative and Banking, Dairy Technology, Horticulture, Food Science, Sericulture, Entomology, Pomology, Fisheries Science, Genetic and plant Breeding, Medicinal Plant, Wood Science, Forestry. |

**Q. Faculty of Science:**

The following post Doctoral, Doctoral, Master's, Bachelor's Degrees, Post Graduate Diplomas/Graduate Diplomas/Under Graduate Diplomas and Certificates will be conducted:

<b>SL. No.</b>	<b>Abbreviation of Degrees</b>	<b>Explanation of Degrees</b>
1.	Ph/D/DLitt/DSc (full time/Part time/ External/Integrated)	Doctor of Philosophy/Doctor of Literature Doctor of Science <b>Emphasis:</b> Actuarial Science, Agro chemicals and Fertilisizer, Applied Nutrition, Astrology, Bio-Statistics, Bio-Technology, Botany, Child Care, Bio-chemistry, Criminology, Defense Studies, Ecology and Environment, Energy. Floriculture, Food Science, Genetics, Geography, Geology, Geophysic, Home Science, Military Science, Paste Control, Petro Chemical, Sanitary Science, Hygiene, Climatology, Bio-Informatics, Geo- Informatic, Oceanography, Museum Studies, Seeds Science and Technology, Sport Medicine, Sport Science, Tribal Development, Population Studies, Renewable Energy, Zoology, Applied Biology, Dairy Science, Disarmament Studies.

2. M.Phil

Master of Philosophy (by research/distance learning/part time/full time/summer sequential programme)

**Emphasis:** Actuarial Science, Agro chemicals and Fertilizer, Applied Nutrition, Astrology, Bio-Statistics, Bio-Technology, Botany, Child Care, Bio-chemistry, Criminology, Defense Studies, Ecology and Environment, Energy. Floriculture, Food Science, Genetics, Geography, Geology, Geophysics, Home Science, Military Science, Paste Control, Petro Chemical, Sanitary Science, Hygiene, Climatology, Bio-Informatics, Geo-Informatic, Oceanography, Museum Studies, Seeds Science and Technology, Sport Medicine, Sport Science, Tribal Development, Population Studies, Renewable Energy, Zoology, Applied Biology, Dairy Science, Disarmament Studies.

5. M.Sc.

Master of Science with Specialisation in Actuarial Science, Agro chemicals and Fertilizer, Applied Nutrition, Astrology, Bio-Statistics, Bio-Technology, Botany, Child Care, Bio-chemistry, Criminology, Defense Studies, Ecology and Environment, Energy. Floriculture, Food Science, Genetics, Geography, Geology, Geophysics, Home Science, Military Science, Paste Control, Petro Chemical, Sanitary Science, Hygiene, Climatology, Bio-Informatics, Geo-Informatic, Oceanography, Museum Studies, Seeds Science and Technology, Sport Medicine, Sport Science, Tribal Development, Population Studies, Yogic Science-Wildlife Toxicology.

6. B.Sc

Bachelor of Science with specialization in Actuarial Science, Agro chemicals and Fertilizer, Applied Nutrition, Astrology, Bio-Statistics, Bio-Technology, Botany, Child Care, Bio-chemistry, Criminology, Defense Studies, Ecology and Environment, Energy. Floriculture, Food Science, Genetics, Geography, Geology, Geophysics,

Home Science, Military Science, Paste Control, Petro Chemical, Sanitary Science, Hygiene, Climatology, Bio-Informatics, Geo- Informatic, Oceanography, Museum Studies, Seeds Science and Technology, Sport Medicine, Sport Science, Tribal Development, Population Studies, Yogic Science- Wildlife Toxicology.

**R. Faculty Of Emerging Science and Technology:**

The following post Doctoral, Doctoral, Master's, Bachelor's Degrees, Post Graduate Diplomas/Graduate Diplomas/Under Graduate Diplomas and Certificates will be conducted:

<b>SL. No.</b>	<b>Abbreviation of Degrees</b>	<b>Explanation of Degrees</b>
1.	Ph/D/DLitt/DSc (full time/Part time/ External/Integrated)	Doctor of Philosophy/Doctor of Literature Doctor of Science <b>Emphasis:</b> Physiognomy, Strategic Studies, Forensic Science, Geographical Information System, Defense Studies, Genetics, Astrology, Futurology, Interior Decoration, Waste Management and Recycling, Tribal Development, Astronomy, Ecological Philosophy, Intellectual Property Rights, Polypathy, Printing and Publishing Science, Yoga and Naturopathy, De-Polluting Technologies, Total Quality Management, Aesthetics.
2.	M.Phil	Master of Philosophy(by research/distance learning/part time/full time/summer sequential programme) <b>Emphasis:</b> Physiognomy, Strategic Studies, Forensic Science, Geographical Information System, Defense Studies, Genetics, Astrology, Futurology, Interior Decoration, Waste Management and Recycling, Tribal Development, Astronomy, Ecological Philosophy, Intellectual Property Rights, Polypathy, Printing and Publishing Science, Yoga and Naturopathy, De-Polluting Technologies, Disaster Education, Sustainability, Total Quality Management, Aesthetics, Andragogy, Police Administration, Manuscript logy, Armament Technology, Bio-Fertilizer, Bio-Gas Development, Voluntary

- Action, Furniture Technology, Gem Testing and Arts  
Lapidary Larynology and Otology, Lexicography,  
Iconography, Nanotechnology
- 3 M.Sc/M.Tech. Master of Science/Master of Technology in the above  
mention subject and areas.
- 4 B.Sc Bachelor of Science in the above mention subject  
and areas.

**S. Faculty of Language script:**

The following post Doctoral, Doctoral, Master's, Bachelor's Degrees, Post Graduate Diplomas/Graduate Diplomas/Under Graduate Diplomas and Certificates will be conducted:

<b>SL. No.</b>	<b>Abbreviation of Degrees</b>	<b>Explanation of Degrees</b>
1.	Ph/D/DLitt/DSc (full time/Part time/ External/Integrated)	Doctor of Philosophy/Doctor of Literature Doctor of Science <b>Emphasis:</b> Linguistics, English, Spanish, French, Russian, German, Japanese, Arabic, Korean, Burmese, Cantonese, Portuguese, Dutch, Swiss, Swedish, Danish, Greek, Latin, Armenian, Italian, Persian, Syrian, Turkish, Bhasa Indonesia, Bulgarian, Polish, Hebrew, Mong-olian Tibetan, Hindi, Sanskrit, Pali, PAKrit, Ao, Konyak, Angami, Sema, Lotha, Tamil, Telugu, Kanada, Urdu, Punjabi, Sindhi, Assamese, Bengali, Arathi, Oriya, Gujarati, Malayalam, Dogri, Kashmiri, Manipuri, Konkani, Nepali, Bodo, Khasi, Maithili, Mizo, Rajasthani, Santhali.
2	M.Phil	Master of Philosophy (by research/distance learning/ part time/full time/summer sequential programme) <b>Emphasis:</b> Linguistics, English, Spanish, French, Russian, German, Japanese, Arabic, Korean, Burmese, Cantonese, Portuguese, Dutch, Swiss, Swedish, Danish, Greek, Latin, Armenian, Italian, Persian, Syrian, Turkish, Bhasa Indonesia, Bulgarian, Polish, Hebrew, Mongolian Tibetan, Hindi, Sanskrit, Pali, Pakrit, Ao, Konyak, Angami, Sema, Lotha, Tamil, Telugu, Kanada, Urdu, Punjabi, Sindhi,

Assamese, Bengali, Arathi, Oriya, Gujarati, Malayalam, Dogri, Kashmiri, Manipuri, Konkani, Nepali, Bodo, Khasi, Maithili, Mizo, Rajasthani, Santhali.

3. M.A. Master of Arts with specialization in the subjects mentioned above
4. B.A. Bachelor of Science with specialization in the subject mentioned above.
5. PG Dip/Diploma Post Graduate Diploma/Diploma in the subject mentioned above.

**T. Faculty of Library and Information Science:**

The following post Doctoral, Doctoral, Master's, Bachelor's Degrees, Post Graduate Diplomas/Graduate Diplomas/Under Graduate Diplomas and Certificates will be conducted:

<b>SL. No.</b>	<b>Abbreviation of Degrees</b>	<b>Explanation of Degrees</b>
1.	Ph/D/DLitt/DSc (full time/Part time/ External/Integrated)	Doctor of Philosophy/Doctor of Literature Doctor of Science <b>Emphasis:</b> Library Science, Documentation, Information Science, Cataloguing, Library Management, Books and Periodicals Procurement, Books Reviews, Printing and Publication Research.
2.	M.Phil	Master of Philosophy (by research/distance learning/part time/full time/summer sequential) <b>Emphasis:</b> Library Science, Documentation, Information Science, Cataloguing, Library Management, Books and Periodicals Procurement, Books Reviews, Printing and Publication Research.
3.	ML Sc/MLI Sc	Master of Library Science/Master of Library and Information Science.
4.	BL Sc/BLI SC	Bachelor of Library/Bachelor of Library and Information Science..

**U. Faculty of Library and Liberal Arts/Humanities:**

The following post Doctoral, Doctoral, Master's, Bachelor's Degrees, Post Graduate Diplomas/Graduate Diplomas/Under Graduate Diplomas and Certificates will be conducted:

<b>SL. No.</b>	<b>Abbreviation of Degrees</b>	<b>Explanation of Degrees</b>
1.	Ph/D/DLitt/DSc (full time/Part time External/Integrated)	Doctor of Philosophy/Doctor of Literature <b>Emphasis:</b> History, Political Science, Economics, Philosophy, Geography, Sociology, Anthropology, etc.
2.	M.Phil.	Master of Philosophy (by research/distance learning/part time/full time/summer sequential) <b>Emphasis:</b> History, Political Science, Economics, Philosophy, Geography, Sociology, Anthropology, etc.
3.	M.A.	Master of Arts (by research/distance learning/part time/full time/summer sequential) <b>Emphasis:</b> History, Political Science, Economics, Philosophy, Geography, Sociology, Anthropology, etc.
4.	B.A.	Bachelor of Arts (by research/distance learning/part time/full time/summer sequential) <b>Emphasis:</b> History, Political Science, Economics, Philosophy, Geography, Sociology, Anthropology, etc.





सत्यमेव जयते

Registration No. NE/RN -646

**THE NAGALAND GAZETTE**  
**EXTRAORDINARY**  
**PUBLISHED BY AUTHORITY**

*No. 241 Kohima*

*Thursday, January 11, 2024*

*Pausha 21, 1945 (Saka)*

**NOTIFICATION**

Dated Kohima, the 11<sup>th</sup> January 2024.

No.LAW/ABR/23-24/2023:: The North East Christian University (Second Amendment) Act, 2023 (Act No.10 of 2023) duly assented by the Hon'ble Governor of Nagaland on 07.12.2023 is hereby published for general information.

Sd/-

**IMTIAKUM**

Additional Legal Remembrancer  
& Additional Secretary to the Govt. of Nagaland.



**The North East Christian University  
(Second Amendment) Act, 2023 (Act No. 10 Of 2023)**

To establish and incorporate a Private University by the Name of the North East Christian University (NECU) with emphasis on providing and instruction, teaching, training and research in the field of professional courses of science, Health Science, Liberal & fine Arts, Commerce, Law, Technical, Technology, Interfaith Religious Education, Management and other Allied areas sponsored jointly by the Nagaland Baptist Church Council (NBCC) and the Council of Baptist Churches in North east India (CBCNEI) and to provide for matters connected therewith on incidental thereto.

An  
Act

Further to amend the North East Christian University Act, 2012 (herein after called the Principal Act)

Be it enacted by the Nagaland Legislative Assembly in the Seventy-fourth year of the Republic of India as follows:

**1. Short title and Commencement**

1. This Act may be called the North East Christian University (Second Amendment) Act, 2023.
2. It shall come into force from the date of its publication in Nagaland Gazette

**2. Amendment of Clause 1 of the schedule**

In page 44 of the clause 1 of the schedule of the principal Act. for the heading "Faculty of Paramedical Studies", the following heading shall be substituted: namely:-

1. Faculty of paramedical Studies, Faculty of Nursing, Faculty of medical Science and Research "

As per the Indian Nursing Council Act (INC Act 1947) under section 10, the Nursing should be an independent Faculty.



## ANNEXURE 1

The Extra ordinary Gazette June 5, 2013

An  
Act

To establish and incorporate a Private University by the Name of the North East Christian University (NECU) with emphasis on providing and instruction, teaching, training and research in the field of professional courses of science, Health Science, Liberal & fine Arts, Commerce, Law, Technical, Technology, Interfaith Religious Education, Management and other Allied areas sponsored jointly by the Nagaland Baptist Church Council (NBCC) and the Council of Baptist Churches in North east India (CBCNEI) and to provide for matters connected therewith on incidental thereto.

And WHEREAS, in Principal Act for GRADUATE MBBS BDS B. Pharm

**I. Faculty of Paramedical Studies:**

The following Post Doctoral, Doctoral, Master's, bachelor's Degrees, Post Graduate Diplomas/ Graduate Diplomas/ Under Graduate Diplomas and Certificate will be conducted.

SL. Abbreviation of	Explanation of Degrees. <b>NO. Degrees</b>
1. Ph. D/D.Sc.  (full time/patttime/ /Integrated)	Doctor of Philosophy/ Doctor of Science  Emphasis: Physiotherapy, Occupational Therapy External/ Radiology and imagine Technology, Medical Laboratory Technology, Ophthalmology, Hospital Administration.
2. MD/M.Sc	Doctor of medicine/ Master of Science Emphasis: Anatomy, Applied Nutrition Audiology and speech Therapy, Bacterial Biochemistry, Bio-Physic, Biosta. Biochem, Clinical, Biotech, Communication, Dental Materials, Drug, Assay, Embryology and Genetics, Helminthological, Hospital Admin., Human Anatomy, Human Physiology, Medical Biotech, Medical Entomology, Medical Software, Medical Tech, Medical Bio- chemistry., Medicinal Plants, Medicine, Medical Lab Tech, Microbiology, Nursing, Occupational Therapy, Pathology, Phannacology, Physical Therapy, Physiology, Psychiatric, Radiation Phy, Speech & Hearing sports Physiotherapy, Occupational Therapy, Optometry, Radiology.

# **NORTH EAST CHRISTIAN UNIVERSITY (SECOND AMENDMENT) BILL, 2023.**

(As passed by the Nagaland Legislative Assembly on the 12<sup>th</sup> September, 2023)

This Bill was passed by the Nagaland Legislative Assembly on 12. 09. 2023.

Kohima,  
The \_\_\_\_\_, 2023

Sd/-  
**SHARINGAIN LONGKUMER**  
SPEAKER  
Nagaland Legislative Assembly

**I assent to this Bill**

Kohima,  
the 7<sup>th</sup> December ,2023

Sd/-  
**LA GANESAN**  
GOVERNOR